

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Members of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts detailed below for maintaining zero (0) level of undated cases on NJDG as on 29.08.2016.

<i>Sl. No.</i>	<i>Name of the District & Sessions Division</i>	<i>Name of the Court complex(es)</i>	<i>Description of the Court maintaining zero (0) level of undated cases</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
<i>1.</i>	<i>Bilaspur</i>	<i>Bilaspur</i>	<i>All the Courts.</i>
<i>2.</i>	<i>Chamba</i>	<i>Chamba</i>	<i>District & Sessions Judge.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</i>
<i>3.</i>	<i>Hamirpur</i>	<i>Hamirpur</i>	<i>District & Sessions Judge.</i>
			<i>Additional District & Sessions Judge.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. IV.</i>
		<i>Barsar</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
<i>4.</i>	<i>Kangra</i>	<i>Dharamshala</i>	<i>Additional District & Sessions Judge-I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. I.</i>
		<i>Palampur</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II.</i>
<i>5.</i>	<i>Kullu</i>	<i>Kullu</i>	<i>District & Sessions Judge.</i>
			<i>Additional District & Sessions Judge.</i>
<i>6.</i>	<i>Mandi</i>	<i>Mandi</i>	<i>District & Sessions Judge.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No. I.</i>
		<i>Sarkaghat</i>	<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No. I</i>
		<i>Gohar</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>
<i>7.</i>	<i>Shimla</i>	<i>Camp at Rohru</i>	<i>Additional District & Sessions Judge-I.</i>
		<i>Chopal</i>	<i>Civil Judge (Jr. Divn.)-cum-JMIC.</i>

8.	<i>Sirmaur at Nahan</i>	<i>Nahan</i>	<i>District & Sessions Judge</i>
			<i>Additional District & Sessions Judge.</i>
9.	<i>Solan</i>	<i>Paonta Saheb</i>	<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No.I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II.</i>
		<i>Solan</i>	<i>Civil Judge (Sr. Divn.)-cum-Chief Judicial Magistrate.</i>
		<i>Kasauli</i>	<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Court No.I.</i>
			<i>Civil Judge (Jr. Divn.)-cum-JMIC, Court No. II.</i>
10.	<i>Una</i>	<i>Una</i>	<i>District & Sessions Judge</i>
			<i>Additional District & Sessions Judge, Court No.I.</i>
			<i>Additional District & Sessions Judge-II.</i>
			<i>Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate.</i>